


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.28/230/HDB/2018
NAME OF THE COMPANY	People Combine Bengaluru Knowledge Institutions Private Limited
NAME OF THE PETITIONER(S)	People Combine Bengaluru Knowledge Institutions Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. PHANI KUMAR	ADVOCATE TR	9941507470	
		K.PKUMAR@NCLT CAW@NCLT	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr.K.Phani Kumar, Learned Counsel for the Appellant,
None appeared for the Respondent. At the request of the Appellant
post the matter on 01.03.2018.


Member(Judl)